Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 02/01/2024 List of other creditors (Other than financial creditors and operational creditors)

NE NE	NIC.	NL	NE.	NIL.	NIL	NIL	NIL	¥.	NE.	NE C	NII C	NIL	N
							interest						
							security						
			2		party?	guarantee party?	ьу		admitted				
			may be set		related	covered by related	covered	claim	claim	claimed	receipt		-
	Verification	admitted	ques, that admitted Verification	cialm	Whether	Amount	Amount	Nature of	Amount of Nature of Amount	Amount	Date of		
any	.	claim not	contingent any mutual claim not under	contingent						received	rec	creditor	No.
Remarks, if	Amount of Amount of Amount of Amount of claim Remarks, if	Amount of	Amount of	Amount of		dmitted	Details of claim admitted	Detail		Details of claim	Details	Name of	ë
(Amount in ₹)													

Jitender Kothari

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024

/ No. 1881/194-001/19-P00540/2017-18/ NOLL VALSIBIES dI,

Resolution Professional of

ND S Art World Private Limited (under CIRP)